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*Paris Convention*

1721. SHRI SUSHIL KUMAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government were among the signatories to the 1996 Paris Convention;
- (b) if so, the details thereof; and
- (c) the action taken in regard to the deliberations of the convention?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) Yes, Sir.

- (b) and (c) Information is being collected and would be laid on the Table of the Sabha.

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**Telephone Advisory Committees  
In North-Eastern States**

1722. SHRI BHIM DAHAL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telephone Advisory Committee have been constituted in the North-Eastern States including Sikkim;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which these are likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) Yes Sir. Telephone Advisory Committee in the North-East States i.e. Agartala, Mizoram, Nagaland (Dimapur), Manipur (Imphal), Arunachal Pradesh, Meghalaya (Shillong), North-East Circle as well as Sikkim have already been constituted.

- (c) and (d) Does not arise.

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*[English]*

**Petrol Pumps on Rent Lease at Gwalior  
in Madhya Pradesh**

1723. SHRI ASHOK ARGAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the petrol pumps of Indian Oil Corporation and Hindustan Petroleum being run on rent lease at Gwalior and Chambal Division of Madhya Pradesh alongwith locations thereof;
- (b) whether there is any scheme to auction the petrol pumps being run on rent lease in future; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) In Gwalior and Chambal Divisions of Madhya Pradesh, one retail outlet of Indian Oil Corporation Limited at Malanpur in District Bhind is being run on *ad hoc* basis by an *ad hoc* dealer pending selection of regular dealer through Dealer Selection Board, applications for which have already been invited. Another retail outlet of Indian Oil Corporation in District Guna in this area is being operated on Company Owned Company Operated (COCO) basis with manpower for operation being provided by a job contractor.

As regards Hindustan Petroleum Corporation Limited, the corporation has reported that all their retail outlets in the aforesaid area are being operated by regular dealers.

- (b) No, Sir.
- (c) Does not arise.

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*[English]*

**Nagapattinam Harbour**

1724. SHRI K. KRISHNAMOORTHY: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Nagapattinam Harbour once used as a major port for the cargo and passenger traffic has now become obsolete and is not in use; and
- (b) if so, the Government have any proposal to deepen it for the passenger and cargo traffic to help